

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016**

Dated: 3rd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

Mahanagar Gas Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gourab Banerjee, Sr. Adv.
Mr. Trinath Tadakamalla
Ms. Manisha Singh
Mr. Mohit Pandey
Mr. Ishasn
Mr. Saurav Agarwal

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1

Ms. Iti Agarwal
Mr. AVS Subramanyam for R-2

Mr. J. P. Cama, Sr. Adv
Mr. Sunil K. Jain
Mr. Abhishek Jain for R-3

ORDER

We have heard learned counsel for Respondent No.3.

List the matter for further hearing on **10.04.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)
ts**

**(Justice Manjula Chellur)
Chairperson**